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Section 36 of the Juvenile Justice (Care and Protection of Children) Act, 2000, if so, the details thereof; and

(b) the number and frequency of such audits conducted over the last five years and key findings of these social audits, if any?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) and (b) No such data is maintained centrally in the Ministry of Women and Child Development.

Observation homes and children homes

- 610. PROF. M.V. RAJEEV GOWDA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:
- (a) the details of the number of observation homes and children homes established and running in the country, State-wise;
- (b) the number of children living in the observation homes and children homes, till date;
- (c) the number of such children who have not been accommodated under these observation homes due to space and other constraints; and
- (d) the details regarding the psychotherapy and rehabilitation measures adopted in the observation and children homes?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) and (b) The State/UT-wise details of the number of Observation Homes and Children Homes established and running in the country and number of children living in these Homes, till date, which are being provided financial assistance under the Integrated Child Protection Scheme (ICPS) is given in Statement (*See* below).

- (c) No such data is maintained centrally in the Ministry of Women and Child Development.
- (d) Under the ICPS, there is provision for providing Counsellors in each Child Care Institutions including Observation and Children Homes. There is also provision of special educator/therapist for children with special needs. Rehabilitation measures through adoption, foster care, sponsorship and after care are also supported through Special Adoption Agencies, sponsorship, foster care fund and after care fund.

Statement

The State/UT-wise details of the number of Observation Homes and Children Homes established and running in the country and number of children living in the Observation Homes and Children Homes, till date, which are being provided financial assistance under the Integrated Child Protection Scheme (ICPS)

Sl.	State	Observation	Children living	Children	Children in
No.		home	in observation	home	children
			homes		homes
1	2	3	4	5	6
1.	Andhra Pradesh	12	471	87	5311
2.	Arunachal Pradesh	-	0	1	50
3.	Assam	5	52	26	548
4.	Bihar	10	626	9	247
5.	Chhattisgarh	6	222	20	881
6.	Goa	-	-	-	-
7.	Gujarat	6	181	50	1857
8.	Haryana	4	158	12	754
9.	Himachal Pradesh	1	8	18	615
10.	Jammu and Kashmir	-	-	-	-
11.	Jharkhand	11	465	2	54
12.	Karnataka	16	322	65	3008
13.	Kerala	15	65	8	568
14.	Madhya Pradesh	19	409	15	884
15.	Maharashtra	81	3241	-	-
16.	Manipur	2	63	17	748
17.	Meghalaya	3	64	26	604
18.	Mizoram	3	90	30	1411
19.	Nagaland	10	152	9	468
20.	Odisha	3	125	150	11699
21.	Punjab	4	143	7	172
22.	Rajasthan	34	715	40	2411

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1	2	3	4	5	6
23.	Sikkim	2	20	8	365
24.	Tamil Nadu	10	249	227	16584
25.	Tripura	2	18	7	307
26.	Uttar Pradesh	24	879	38	990
27.	Uttarakhand	7	58	6	174
28.	West Bengal	12	548	46	2763
29.	Telangana	-	-	-	-
30.	Andaman and Nicobar Island	-	-	5	310
31.	Chandigarh	1	119	1	9
32.	Dadra and Nagar Haveli	-	-	-	-
33.	Daman and Diu	-	-	1	50
34.	Delhi	3	234	12	627
35.	Lakshadweep	-	-	-	-
36.	Puducherry	1	50	22	1042
	Total	307	9747	965	55511

One-step women protection centres

- 611. SHRI BAISHNAB PARIDA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:
- (a) whether it is proposed to set up one-stop women protection centres across 100 vulnerable districts in the country, if so, the details with status thereof;
- (b) whether the condition of current such centres is deplorable for want of adequate funds; and
- (c) whether Government has worked some action plan to financially strengthen the exising such women centres, and if so, the details thereof?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) to (c) The Ministry of Women and Child Development (MWCD) had conceptualised a scheme to establish One Stop Centre to assist and support women affected by violence at 660 locations covering all the districts across the country